

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 30/ BB/17	-	For hearing	Rule-6 of IB	Innnovation Healthcare Pvt. Ltd., Vs Vikram Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

14. *Uday Shankar* *operational creditor* *signature*
Associates.
9915946883

14. *Sharath Gowda G.P.* *RESP* *P. S. Mishra*
8095123344 *For Sharath Gowda G.P.*
(Proxy)

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
 Counsel for Petitioner reported ready, whereas Counsel for Respondent requested
 time. List it on 13/12/2017 as last chance.

signature
Member (T)

signature
Member (J)